

Annexure-6

Name of the Corporate Debtor: SHWETA HOUSING AND HOSPITALITY PRIVATE LIMITED; Date of Commencement of CIRP: 18.12.2023; List of Creditors as on: 01.01.2024

Sl No.	Name of Authorised representative, if	Name of Employee	Date of Claim		Details of Claims Admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of Claim under Verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC					
	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

ANUP KUMAR SINGH
INSOLVENCY PROFESSIONAL
IP Registration No.- IBB/PA-001/IP-P00153/
2017-2018/10322

10 JAN 2024

